

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.619
99/241- 242/ND/2023

IN THE MATTER OF:
Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

M/s. Om Innovation Call
Services Pvt. Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 16.08.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Mr. Satyajit Sarna, Mr. Mohit Negi,
Ms. Reaa Mehta, Advs.

For the Respondent

:Ms. Aakriti Dawar, Adv. for R3, Mr.
Saurav Agrawal and Ms. Devpriya
Singh, Advs. for R2.

ORDER

List the matter on **17.08.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)